

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 159/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Zigma Laminates And Systems (P) Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
29.	Aditya Thanna	Asst. F. In PCL Corp	Armen

COMMON ORDER

CSP No.158/230-232/NCLT/MB/MAH/2017

CSP No.159/230-232/NCLT/MB/MAH/2017

The Office of Regional Director of Mumbai submitted that the Petitioner has not supplied documents to them for giving their response. Hence, this Bench hereby directs the Petitioner to supply documents to RD/OL Mumbai to enable them file their Reports.

List this matter for hearing on 15.3.2017.

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)